NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

T.P.No.82/KB/2017 C.P-893/2016

Present:1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (T) Shri S. Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st May, 2017, 10.30 A.M

Name of the Company Under Section		433,434		

Merdhe Sulan Somer Haro ele or Record.

ORDER

Ld. Counsel for the petitioner is present

By order dated 12/04/2017 petitioner was directed to submit information in proper format under IBC, 2016. Till date petitioner has not filed the same in proper format. He is directed to furnish all the information as given under Insolvency & Bankruptcy (Application to Adjudicating Authority) Rules, 2016 along with notice in proper format.

List the matter on 25/05/2017.

(S. Vijayaraghavan)

Sdl

Member (T)

- Sdf (Vijai Pratap Singh)

Member (J)